GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION No.†64 TO BE ANSWERED ON 14.09.2020

INFRASTRUCTURE IN TRIBAL SCHOOLS

†64. SHRI VISHNU DAYAL RAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the existing infrastructure in the schools of Tribal areas of the country State-wise including Jharkhand;
- (b) whether the Government has any proposal for development of infrastructure in schools in the Tribal areas;
- (c) if so, the details thereof;
- (d) the details of the funds sanctioned, allocated and released each year during the last three years for the said purpose; State wise;
- (e) whether the Forest Department has registered objections against the development/setting up of the schools in the forest areas;
- (f) if so, the details thereof; and
- (g) the reaction of the Government in this regard?

ANSWER

MINISTER OF STATE TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA):

(a) to (c) Ministry of Tribal Affairs implements various programmes/ schemes to support and supplement the efforts of other Central Ministries and the State Governments to fill critical gaps in institutions and programmes in order to bring tribal population at par with others. The Ministry supplements their efforts by way of various developmental interventions in critical sectors, including school education, through specially tailored schemes. Support for school infrastructure development in tribal areas of the country, including Jharkhand, is provided by the Ministry through its schemes namely, Grants under Article 275(1) of the Constitution of India, Eklavya Model Residential Schools (EMRS) and Special Central Assistance to Tribal Sub Scheme (SCA to TSS). Prior to 2018, EMRS was a component supported under Article 275(1) of the Constitution. Now, it is a new scheme where EMRSs are set up in tribal populated areas with the capacity of 480 students in each school. Financial support is also provided by the Ministry to support setting up of Residential Ashram schools and Hostels under the scheme of SCA to TSS.

The objective of these interventions is to provide congenial environment and facilities to Scheduled Tribe (ST) students for their educational development. The setup of EMRS includes infrastructures like school building, hostels, staff quarters, playground, students' computer lab, teacher resource room etc. As on date, under the scheme of EMRS, a total of 566 schools have been sanctioned in the tribal areas across the country out of which 285 schools are currently functional. Besides,1205 Ashram schools have been funded by the Ministry in different States to cater to the educational needs of tribal population.

- (d) Details of funds provided to the States for overall educational development, including infrastructure development, under the schemes of Grants under Article 275(1) of the Constitution of India, including EMRS, and SCA to TSS during the last three years is at **Annexure**.
- (e) to (g) No report regarding objections against the development/ setting up of schools in the forest areas has come to the notice of the Ministry till date.

Annexure as referred to in reply to Part (d) of the Lok Sabha Unstarred Question No.†64 for answer on 14.09.2020 asked by Shri Vishnu Dayal Ram regarding "Infrastructure in Tribal Schools"

Statement showing fund released for educational development under Grants under Article 275(1) of the Constitution of India (including EMRS) and Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) during the last three years

(Rs. in lakh)

G NI	C/ /	2017 10	2010 10	(Rs. in lakh)
S N	State	2017-18	2018-19	2019-20
1	Andhra Pradesh	6591.11	2545.58	7797.12
2	Arunachal Pradesh	5955.32	1447.60	4405.25
3	Assam	0.00	3019.62	4514.67
4	Bihar	2144.83	2498.43	600.00
5	Chhattisgarh	22914.78	22832.46	20058.60
6	Gujarat	9800.78	11647.62	17421.55
7	Himachal Pradesh	1473.02	1585.97	1888.59
8	Jammu & Kashmir	3283.27	4234.68	2400.00
9	Jharkhand	15338.82	9071.32	19917.37
10	Karnataka	4568.23	4116.59	12960.31
11	Kerala	1144.02	1376.33	1065.58
12	Madhya Pradesh	23208.53	23335.60	32796.31
13	Maharashtra	12007.72	6917.93	17301.14
14	Manipur	2248.38	1869.55	4427.60
15	Meghalaya	1470.49	2939.15	425.00
16	Mizoram	1983.97	2151.75	4140.16
17	Nagaland	2647.98	1513.54	3240.89
18	Odisha	15098.80	15042.80	16227.00
19	Rajasthan	7939.47	7257.53	12175.00
20	Sikkim	601.00	991.51	2998.72
21	Tamil Nadu	1528.80	955.40	3321.70
22	Telangana	6887.07	4598.84	8345.38
23	Tripura	2267.10	1786.67	3101.64
24	Uttar Pradesh	1394.72	1941.00	1997.64
25	Uttarakhand	2187.06	838.89	1774.38
26	West Bengal	4643.99	4619.44	6595.63
Total		159329.26	141135.80	211897.23
